GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2987 ANSWERED ON:14.03.2013 RAILWAY PROTECTION FORCE Pangi Shri Jayaram;Rane Dr. Nilesh Narayan

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to introduce a legislation to make the Railway Protection Force to make fully responsible for security in the Railways;
- (b) if so, the details of the said proposal along with its current status and the reasons for such initiative; and
- (c) if not, the suitable steps being taken by the Railways to enhance security cover for rail passengers during journey time?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) & (b) A proposal to amend the Railway Protection Force (RPF) Act, 1957, has been approved by the Ministry of Railways. The proposal seeks to achieve the objective of replacing the presently prevailing three tier security system of RPF, Government Railway Police (GRP) and District Police with a two tier security system of RPF and District Police over railways. The Ministries of Home Affairs and Law & Justice have already approved the above proposal. Matter has been forwarded to the States for soliciting their opinion on the above proposal.
- (c) Security has been identified as one of the priority areas by Railways for strengthening and up-gradation. Efforts made to strengthen railway security in recent past include installation of an Integrated Security System, procurement of modern security related equipment, setting up of All India Security Help Line, networking of RPF Posts and Security Control Rooms and strengthening of manpower etc.